

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 3941/2023

(Arising out of impugned final judgment and order dated 29-08-2022 in WC No. 49873/2003 passed by the High Court Of Judicature at Allahabad)

KRISHNA LAL DIXIT

Petitioner(s)

VERSUS

ZILA PANCHAYAT, AURRAIYA & ANR.

Respondent(s)

(IA No. 28001/2023 - EXEMPTION FROM FILING O.T.)

Date : 19-05-2023 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Petitioner(s) Mr. Uday Prakash, Adv.
Mr. Rishabh Shukla, Adv.
Mrs. Harshita, Adv.
Mr. Ashish Sharma, Adv.
Mr. Ashish Kumar Pandey, Adv.
Mr. Ramjee Pandey, AOR

For Respondent(s) Mr. Ujjwal K Jha, Adv.
Mr. Rajesh Jangra, Adv.
Mr. Arvind Gupta, AOR

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the petitioner prays for and
is granted six weeks' time to file rejoinder affidavit.

List the matter in the month of August, 2023.

(NEETU KHAJURIA)
ASTT. REGISTRAR-cum-PS

(RANJANA SHAILEY)
COURT MASTER